

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

WESTERN ZONE BENCH, PUNE

Misc.Application No.05/2024(WZ)

In

Execution Application No.12/2022

In

Original Application No.80/2020(WZ)

Vanshakti&Anr.

.... Applicant

v/s

State of Maharashtra & Ors.

.... Respondents

Affidavit in Reply on behalf of the Maharashtra Pollution

Control Board i.e. Respondent No.6

I, B. M. Kukade, aged -Adult, occupation – Service, Sub-Regional Officer of the Maharashtra Pollution Control Board at Pune-II, having office address at 2nd Floor, Jog Centre, Wakdewadi, Pune – 411003, do hereby state on solemn affirmation as under –

1. I am filing this affidavit in compliance of the Order dated 5/11/2024 passed by this Hon'ble NGT.

2. I say and submit that the Hon'ble NGT vide order dtd.5/11/2024 directed the Respondent No.6-Maharashtra Pollution Control Board(MPCB) as well as Respondent



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No.7-Central Pollution Control Board (CPCB) to give clarification in this regard as to who is responsible to categorize the said activity in a particular category.

3. I say and submit that MPCB in its Categorization Committee meeting held on 21/09/2023 proposed to categorize Cage Aquaculture activity into new Green Category for the time being till CPCB finalizes industry category (Cage Aquaculture activity) based on outcome of proposed environmental impact study of Cage Aquaculture activity.
4. I say and submit that the Central Pollution Control Board vide letter dated 7/3/2016 has modified the classification of industries sectors under Red/Orange/Green/White categories, wherein, it is mentioned that “any further addition of any new or left-over industrial sector and their categorization which is not listed in the revised list of Red, Orange, Green and White industrial sectors, shall be done at the level of concerned SPCB / PCC following revised criteria and guidelines as detailed in the attached document and no concurrence of CPCB shall normally be required.”
5. I say and submit that as per the modified classification of industries sectors, Respondent No.6-MPCB, has categorized the Cage Aqua Culture activities into new ‘Green’ category till outcome of proposed environmental impact study of Cage Aqua Culture activities, for which, the Respondent-



MPCB will issue public notice in the leading newspapers within a period of 4 weeks.

6. I say and submit that the Respondent-MPCB has issued a Work Order dated 24/9/2024 to ICAR-CIFIR to carry out study on environment impact assessment of cage culture in inland open waters. Respondent No.6-MPCB will release the fund at the earliest and thereafter ICSE-CIFIR, will carry out the work within a period of 12 months.

Solemnly affirmed on this 17th day of February 2025 at Kolhapur.

For and on behalf of the Maharashtra Pollution Control Board,

B.M. Kukade
(B.M.Kukade)

Sub-Regional Officer, Pune-II



SOLEMNLY affirmed before me
by Babasaheb Mahipatrao Kukade
At. Pst. Sane Gurji Vasahat,
Who is identified before me Kolhapur
by Adhar card no. 991564790420
Whom I personally know
This 17th day of 2 2025

N.B. Bhakare
17/2/25

NIVAS B. BHAKARE
Advocate & Notary
Mitharwadi, Post. Ambavade,
Tal. Panhala, Dist. Kolhapur.

Notary Regi. Sr. No. 423
2024

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